HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

Subject:

Resignation of Shri Vishal Kumar S/O Shri Rajesh Kumar Sood, R/O MCJ 742, Rajpura Mangotrian, Jammu from the post of Telephone Operator.

ORDER

No. 1530 of 2025/RG/NG- 471(I) dated: 15-10-2025

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, the resignation tendered by Shri Vishal Kumar S/O Shri Rajesh Kumar Sood, R/O MCJ 742, Rajpura Mangotrian, Jammu from the post of Telephone Operator, is hereby accepted w.e.f., 29-08-2025 A.N.

However, he is entitled for remuneration for the period during which he has actually discharged duties.

By Order.

Registrar General (O)

No: 66/5	1	72 of 2025/RG/NG	_Dated:	15-10-2025
Convito: -				

Copy to:

- 1. Principal Secretary to Hon'ble the Chief Justice for information
- 3. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar
- 4. Registrar Judicial, High Court Wing, Jammu/Srinagar.
- 5. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
 - 4. Registrar (Recruitment), High Court Main Wing, Jammu
 - 5. Director Finance, High Court of J&K and Ladakh, Srinagar for information
 - 6. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
 - 6. Accounts Officer, High Court Wing, Jammu for information and with the direction to release the remuneration of the above ex-official w.e.f., 30-07-2024 to 29-08-2025 A.N (i.e., the date of joining in the High Court services till his resignation).
 - 7. Chief Librarian High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
 - 8. Shri Vishal Kumar S/O Shri Rajesh Kumar Sood, R/O MCJ 742, Rajpura Mangotrian, Jammu for information.
 - 9. Order Book.

Registrar General (0)